## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 893 (To be answered on the 7<sup>th</sup> December 2023)

## FLIGHT TO SHIRDI AND DEOGHAR

## 893. SHRI ACHYUTANANDA SAMANTA

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to connect Bhubaneswar with Shirdi and Deoghar through direct flight since the places are frequently travelled by pilgrims from both States and if so, the details thereof;
- (b) the time by which the Government proposes to start the service; and
- (c) if not, the reasons therefor?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION वागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): At present, there is no proposal from any airline to commence flight services connecting Bhubaneshwar with Shirdi and Deoghar.

With the repeal of the Air Corporation Act in March 1994, Indian domestic aviation market has been deregulated. Airlines are free to to select whatever markets and network they wish to service and operate across the country. It is up to the airlines to introduce air services to / from any airport in the country depending upon the traffic demand and their operational and commercial viability.

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